Suppl. Cause List No.1 Sr. No. 16

## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

CRA No. 49/2016 IA No. 01/2016

Jarnail Singh ...Appellant

Through:- Mr. R.K.S Thakur, Advocate.

v/s

State of J&K ...Respondent(s)

Through: - Mr. Rajesh Thappa, Dy. A.G

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

MMU & KASHINI

<u>ORDER</u>

On request of learned counsel for the petitioner, adjourned.

List on 22.06.2020.

(PUNEET GUPTA) JUDGE

Jammu 16.06.2020 Tarun